

**GOVERNMENT OF INDIA  
RURAL DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:2868

ANSWERED ON:18.08.2011

IRREGULARITIES IN CONSTRUCTION OF ROADS

Anuragi Shri Ghansyam ;Bhagat Shri Sudarshan;Lal Shri Kirodi ;Patel Shri R.K. Singh;Solanki Shri Makhansingh

**Will the Minister of RURAL DEVELOPMENT be pleased to state:**

- (a) whether several instances of irregularities in construction of roads under Pradhan Mantri Gram Sadak Yojana (PMGSY) in various States during the last three years have been brought to the notice of the Union Government;
- (b) if so, the details thereof, State-wise;
- (c) the action taken by the Government against the guilty officials so far;
- (d) whether the Government proposes to strengthen the monitoring mechanism for overseeing the construction of roads under PMGSY; and
- (e) if so, the details thereof?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN `ADITYA`)

- (a) & (b): A total of 305 complaints have been received during the last three years regarding implementation of Pradhan Mantri Gram Sadak Yojana (PMGSY). State-wise details of these complaints are given in the Annexure.
- (c) to (e): Ensuring the quality of construction of road works under PMGSY is the responsibility of the State. A Three Tier Quality Control Mechanism has been put in place under the Pradhan Mantri Gram Sadak Yojana. First tier is in-house quality control and second tier is independent monitoring at State level. The third tier is envisaged as an independent monitoring mechanism at the central level. Under this tier, National Quality Monitors are deputed and their reports are shared with the States for corrective action.